

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3885
ANSWERED ON:31.07.2009
ACQUISITION OF LAND BY DDA
Jindal Shri Naveen

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the total land acquired developed & used by Delhi Development Authority (DDA) since its inception;
- (b) whether DDA has failed to achieving its objective particularly keeping in view that hundreds of unauthorized colonies have come in Delhi;
- (c) if so, whether there is any proposal to set up a Housing Board for Delhi;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): As on 31.03.2009, the DDA has, since its inception, acquired/taken possession of 76460.40 acres of land for various development purposes. DDA has informed that 1402.16 acres of Government land acquired for public purposes has been encroached upon in various parts of Delhi.

(b): No, Madam. the objects of the DDA are to promote and secure the development of Delhi according to Plan and various steps have been taken by the DDA in the last 51 years of its existence towards achieving these objects including preparation of the Master Plans of 1962, 2001 and 2021. DDA has constructed as well as facilitated construction of more than one million dwelling units, launched 43 housing schemes, allotted land to 126 societies for plotted development, 878 cooperative societies for flatted development, developed 642 commercial complexes, 22 industrial estates, 8 institutional areas, developed 4587.14 hectare of green which include 4 regional parks, 25 city forests, 111 district parks, 225 neighbourhood parks, 605 Master Plan green/ zonal green/ green belts, 13 sports complexes, one mini sport complex and 2 bio-diversity parks.

(c)&(d): Question does not arise in view of answer to (b) above.

(e): DDA is planning to build 65,000 houses in the next 4 years and also plan to undertake in situ development of houses for jhuggi jhompri clusters and slum dwellers. The Master Plan of Delhi 2021 provides for review of land policy in Delhi as one of the critical and focal point and states that the land policy would be based on optimum utilization of available resources both public and private in land assembly, development and housing. It is proposed to adopt multi-pronged housing strategy for provisions by utilization/delivery of services involving private sector to a significant extent.